

Annexure-3

Name of the corporate debtor: JVR Forgings Limited; Date of commencement of CIRP:18.09.2018.; List of creditors as on: 21.10.2023

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Phoenix ARC Private Limited Address: 5th Floor, Dani Corporate Park, 158 CST Road, Kalina, Santacruz (E), Mumbai – 400 098, India	28.09.2018	1,216,563,806.60	1,216,563,806.60	Working Capital, Term Loan and Interest	1,216,563,806.60	1,216,563,806.60	No	99.70%	-	-	-	-	On account of Assignment of debt from Indian Bank to Phoenix ARC Pvt Ltd in respect of loan facilities pertaining to JVR Forgings Ltd in accordance with the debt assignment agreement dated 27th Sept 2023, COC is reconstituted 20.10.2023
	Total	-	1,216,563,806.60	1,216,563,806.60	-	1,216,563,806.60	1,216,563,806.60	-	99.70%	-	-	-	-	-